Government have concluded a Memorandum of Understanding with the Government of the United Kingdom for the smooth implementation of the project

Construction of sports facilities in Himachal Pradesh

†*47. SHRI KRIPAL PARMAR. Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state

- (a) whether it is a fact that the Government of Himachal Pradesh has forwarded estimates under various schemes of the Ministry in accordance with the guidelines of the Central Government to construct Athletic Tracks, Indoor Stadia and Sports Academy in Kangra, Bilaspur, Hamirpur and Una districts during the last two years alongwith the request for financial assistance therefore;
 - (b) if so, the details thereof, and
 - (c) the action taken by Government on the said proposals so far?

THE MINISTER OF YOUTHAFFAIRS AND SPORTS (SHRI SUNIL DUTT): (a) to (c) Yes, Sir, Under the schemes of "Grants for Creation of Sports Infrastructure" and "Grants for Installation of Synthetic Playing Surfaces", 38 sports infrastructure proposals were received during 2002-2003 and 2003-2004. The details of all the above proposals and action taken thereon have been indicated in the enclosed. Statement

Statement

Construction of Sports Facilities in Himachal Pradesh

SI.	No	Details of Projects	Date of recei	pt Status
		200	2-2003	
1	Indo Sırm	or Stadium cat-II at Nahan our	, 3 5.2002	Approved with Central assistance of Rs.67.50 lakh on 23.9 2003
2		ball field at Village Amned Hamirpur	, 4.7 2002	Approved with Central assistance of Rs.2.25 lakh on 18.11 2002

[†]Onginal notice of the question was received in Hindi

SI.	No.	Details of Projects	Date of receip	ot Status
3	SAIT	lation of Synthetic Track raining Centre (STC), amshala	cat 5.7 2002	The State Government has been requested to get the land of the site levelled and also submit soil test report.
4.	Shoo	ting range at Summer H	ıll, Shimla	5 8.2002 Approved with Central assistance of Rs.30.00 lakh on 18.11.2002
5. 6.		etball court at Rohru, Shi r Stadium at Chamba	mla 11 11.2002 12.12 2002	Keeping in view that there were already 33 approved projects pending for completion involving. Central assistance of Rs.8.26 crores, it was decided not to consider fresh proposals from the Government of Himachal Pradesh. The decision was conveyed to the State Government on 27 5.2003.
7.	Sec.S	rball court at Govt. Sr. School, Drubbal, Mandi	21 3 2003	
8.	Sec.S	/ball court at Govt. Sr. School, Chauntra Mandi	21 3 2003	
9		/ball court at Govt. Sr. S ol, Joginder Nagar, Distt i		

SI	No.	Details of Projects	Date of receip	ot Status
10	-	ball court at Govt Girls 17 School, Joginder Nagar,	3 2003	The above decision of not considering fresh proposals was again conveyed to the State Government on 24.6.2003
11		etball court at Govt. Sr.Sec ol (Boys), Sundernagar,	. 17. 3.2003	
12.		etball court at Govt. Sr.Sec ol, Joginder Nagar, Mandi	. 17.3.2003	
13.		etball court at Govt. High ol(Girls), Joginder Nagar,	17.3.2003	
14.	Studie and T	etball court at Institute of es in Buddhist Philosophy Tribal Culture Society, Tabo Lahul & Spiti	5.3 2003	
15.		or Stadium at Dharamshai Kangra	•	
		2003-	2004	
1.		itball court at Govt. Sr Sec ol, Dehar, Distt. Mandi	. 7.4.2003	Keeping in view that there were already 33 approved projects pending for completion involving. Central assistance of Rs.8.26 crores, it was decided not to consider fresh proposals from the Government of Himachal Pradesh. The decision was convey to the State

SI.	No.	Details of Projects	Date of receip	ot Status
		•		Government on 24 6.2003
2		etball court at Govt. Sr Se ol, Haroli, Distt. Una	c. 742003	
3		etball court at Govt Sr Se ol, Dhundla, Distt. Una	c 7.4.2003	
4		r Stadium at Mountaineen ite, Manali	ng 492003	Since construction of Ski slope and Store at Manali was already approved with assistance of Rs 30 316 lakh, the State Government was requested on 31 10.2003 to first complete the above ongoing project and then submit the instant proposal afresh for consideration
5	Hima	etball court at Tongyt Gorr layan Buddhist Cultural rty, Kaza	ipa 13 5 2003	The decision already taken for not consider- ing fresh proposals was again conveyed to the State Government on 17 2 2004
6	•	/ball court at Govt Sr Sec ol, Banjar, Distt Kullu	26 5 2003	
7	-	/ball court at Govt Sr Sec ol, Garsa, Distt Kullu	26 5 2003	
8		etball court at Govt High ol, Sohari, Distt Hamirpui	30 6 2003	

SI	No	Details of Projects	Date of receipt	Status
9.		ketball court at Namhole, Bilaspur	31.7.2003	
10	Bask	ketball court at Sujanpur	31.7.2003	
	Tıhra	a, Distt. Hamirpur		
11.		ketbali court at Baldwara, . Mandi	31 7.2003	
12		ketball court at Lalrı, : Una	31.7 2003	
13		ketball court at Kalait, Kangra	31 7.2003	
14.		ketball court at Bathri Chamba	31.7.2003	
15.		ketball court at Trilokinath, . Lahul and Spiti	31.7 2003	
16.		ketball court at Katrain, . Kullu	31 7.2003	
17		ketball court at Rohroo, Shimla	31.7 2003	
18		ketball court at Navgaon, Solan	31.7.2003	
19		ketball court at Nainatikker, Sirmour	31 7.2003	
20		retball court at Kalpa, Kinnur	31 7.2003	
21		ketball court at Govt. Sr.Sec pol, Kuthera, Distt. Bilaspur		
22.		yball court at Sr.Sec Scho thana, Distt. Kangra	ol, 16.3.2004	
23.		ball field at Rihala, Hamirpur	29.3.2004	